

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jet Airways (India) Limited Date of Commencement of Liquidation: 26-11-2024; List of Stakeholders as on Date: 25-01-2025; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	28	160770128093	26	74536356351	0	0	86233771742	Annexure 3
4	Unsecured financial creditors	7	6216945081	0	0	0	0	6216945081	Annexure 4
5	Operational creditors (Workmen)	11756	16500086019	11733	5787663347	0	0	10712422672.31	Annexure 5
6	Operational creditors (Employees)	2114	12718581015	2107	6748299274	0	0	5970281741.62	Annexure 6
7	Operational creditors (Government Dues)	19	80569929548	12	1289355442	0	0	79280574105.33	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6230	241737946285	5272	65873136182	0	0	175864810103.56	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	778	29381567362	291	89190850	0	0	29292376511.85	Annexure 9
Total		20932	547895183403	19441	154324001446	0	0	393571181957.67	